

irrigation projects of Bihar pending with Union Government; and

(b) the details of these projects and the reasons for delay in according clearance to these projects?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). 4 flood control and 9 major and medium irrigation schemes have been appraised techno-economically and recommended to the planning Commission. Replies to the comments on 6 flood control schemes and 12 major and medium irrigation schemes are awaited from the State Government. Examination of 6 flood control schemes and 6 major and medium irrigation schemes has not been completed.

[English]

**Allocation for Punjab for Tribal Sub-plan and Special Component Plan**

465. SHRI KAMAL CHAUDHRY: Will the Minister of WELFARE be pleased to state:

(a) the allocations made to Punjab for tribal sub-plan and special component plan during the last three years; and

(b) the number of families benefited in Punjab, district-wise, under the above projects and during the above period?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Government of Punjab has informed the State plan Outlays, Special Component Plan Outlays and Special Central Assistance, which is an additive to the Special Component Plan as detailed below:—

(Rs. in lakh)

Year	State Plan Outlay Plan	Special Component	Special Central Assistance
1	2	3	4
1987-88	79031.00	2662.11	697.07
1988-89	70000.00	2976.63	649.23
1989-90	78900.00	4392.31	618.64

As no community has been specified as Scheduled Tribes in the State, there is no Tribal Sub-Plan in the State.

(b) According to State Government district-wise figures regarding number of families benefited is not available and is being collected. It has also been stated that family is not essentially the unit for extending

benefits to Scheduled Castes under Special Component Plan.

However, under Point 11 (1) of 20 Point Programme in which families are taken as a unit; the benefit is being extended exclusively to Scheduled Castes families. The number of Scheduled Castes families benefited under point 11 (1) of 20 Point Pro-

gramme during this period is as follows:

<i>Year</i>	<i>Number of families benefited</i>
1987-88	46939
1988-89	53695
1989-90	62610

**Urban Basic Services Schemes in Punjab**

466. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of towns developed in Punjab under the Urban Basic Services Schemes during 1988-89 and 1989-90; and

(b) the details of town selected in Punjab for implementation of the above Scheme during 1990-91 and the amount earmarked for the purpose?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The Urban Basic Services Scheme was implemented in the following towns in Punjab during 1988-89 and 1989-90:

- (i) Ludhiana
- (ii) Jagraon
- (iii) Rajkot
- (iv) Machhiwara
- (v) Samrala
- (vi) Mullanpur Dakha
- (vii) Pyal
- (viii) Doraha

(ix) Khanna

(b) The Government of Punjab have selected the towns of (i) Ludhiana, (ii) Jalandhar, (iii) Amritsar and (iv) Patiala for implementation of the Scheme during 1990-91. During 1990-91, an amount of Rs. 39 lakhs has been earmarked for Punjab for new projects under the Scheme of Urban Basic Services for the Poor.

**Central Assistance for Slum Clearance in Punjab**

467. SHRI KAMAL CHAUDHRY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any Central funds were allocated to Punjab State for clearance of the slum areas during the Seventh Five Year Plan;

(b) if so, the quantum thereof; and

(c) the details of districts/towns chosen for the purpose?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). No, Sir. There is no Central Scheme for clearance of slums. However, there is a scheme for slum improvement in the State Sector under the Minimum Needs Programme called Environmental Improvement of Urban Slums. During the Seventh Five Year Plan, an outlay of Rs. 8 crores was provided for implementation of this scheme in Punjab, and slum were taken up for improvement by the State Government on the basis of local needs. The Scheme is not implemented on a whole district for whole town basis. 6.67 lakh slum dwellers have benefited from EIUS programmes in Punjab.